

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.16/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nilay Sengupta, advocate.

Respondent NO.1

Nilay Sengupta
advocate.
6.10.2017.

2. KULDEEP VERMA

RESOLUTION
PROFESSIONALKuldeep Verma
6/10/173. Rahul Auddy,
Adv.

Edelweiss.

Rahul Auddy
6/10/17

1. Mr. Reetobrata Mitra, Adv

2. Mr. Shounak Mitra, Adv

3. Mr. Zulfikar Ali Al-Quaderi, Adv

} Petitioner
SREIZulfikar Ali
Al-Quaderi
06/10/2017


P.T.O.


ORDER

Ld. RP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. RP has filed interim report which may be taken on record. Time for submissions of resolution plan is expiring on 26/11/2017. He has further informed that next meeting of the CoC is scheduled on 11/10/2017. He is directed to finalise the resolution plan within 10 days from today. No further directions are needed.

List the matter on 13/10/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)